

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.92 of 1996

Monday, this the 22nd day of January, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K Joseph Nirmal, Junior Clerk,
Carriage Wagon Superintendent's Office,
Southern Railway,
Mettur Thermal Power Plant Siding,
(Mechanical Department), Mettur Dam. .. Applicant

By Advocate Mr Sudheer for M/s Santhosh Kumar.

Vs

- 1 Union of India represented by
the General Manager,
Southern Railway, Madras.
- 2 The Chief Personnel Officer,
Southern Railway, Madras.
- 3 Divisional Railway Manager,
Southern Railway, Palakkad.
- 4 Divisional Personnel Officer,
Southern Railway, Palakkad.

By Advocate Mrs Sumathi Dandapani.

The application having been heard on 22nd January 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant complains that A-4 representation
has not been considered or disposed of by the 4th
respondents in more than fourteen months. Standing
counsel for 4th respondent appearing on notice submits
that A-4 representation will be considered and appropriate
orders passed thereon within four weeks from today.

- 2 We record the submission and dispose of the
application. No costs.

Dated the 22nd January, 1996.

P V Venkatakrishnan
P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A4: True copy of the representation dated 7.7.94 of the applicant to the 4th respondent.

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